

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 551 OF 2024**

**IN THE MATTER OF:**

**News Item titled “PUNJAB KA BADA MUDDA, PUNJAB KE BORDER AREA MEIN NAHI RUK RAHA AVAID KHANAN, DESH KI SURAKSHA KO KHATRA BADA” appearing in Amar Ujala dated 09.04.2024**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 17.05.2024)**

**News Item titled “PUNJAB KA BADA MUDDA, PUNJAB KE BORDER AREA MEIN NAHI RUK RAHA AVAID KHANAN, DESH KI SURAKSHA KO KHATRA BADA” appearing in Amar Ujala dated 09.04.2024**

**VERSUS**

**1. Chief Secretary**

State of Punjab,  
Punjab Civil Secretariat, Chandigarh-160001  
Email: [cs@punjab.gov.in](mailto:cs@punjab.gov.in)

(Respondent No.1)

**2. Member Secretary**

Punjab State Pollution Board,  
Head Office, Vatavaran Bhawan,  
Punjab Pollution Control Board,  
Nabha Road, Patiala  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com)/ [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in)

(Respondent No.2)